were evicted. In one case, the officer con-1 cerned has filed an appeal in the High Court against the judgment of the lower court. The appeal has been admitted by the High Court and the judgment in this case is still awaited. Government servants, who continue to general pool accommodation occupy unauthorisedly, are required to pay damages at market rates and as such the question of loss to Government does not arise.J

Writer, Answers

increase in the Prkes of Foodgrains

300. SHRI SAWAISINGH SISODIA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether Government's attention has been drawn to a nev.s-item that appeared in the 'Indian Express' of 9th October, 1974 to the effect that foodgrains prices have registered an increase of 43.3 per ceiit over the year ending 24th August, 1974; 'and
- (b) if so, the details in this regard and what steps Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) and (b). Government have seen the news-item. The All India Index Number of wholesale prices of foodgrains as on 24th August, 1974 registered an increase of 43.5 per cent over the corresponding index of last year.

As a result of correcetive measures and stringent action against the hoarders and black-marketeers, the prices of foodgrains have shown a downward trend in the States and the availability has improved. The All India Index Number of wholesale prices of cereals fell 5.3 per cent between 28th September and 9th November, 1974 as against a rise of 5.7 per cent recorded during the corresponding period of last year.

केन्द्रीय दल हारा ग्रासाम, बिहार और उत्तर प्रदेश का दौरा |

to Questions

301. श्री सवाई सिंह सिसोदिया: श्रीमती लक्नी कुमारी चंडावत :

श्री गणेश लाल माली: श्री दिव्जेन्द्र ताल सेन गप्ता :

क्या कृषि भ्रीर सिचाई मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या हाल में हुई भारत-बंगलादेश वार्ता में गंगा नदी के जल की साझेदारी तवा फरक्का बराज के लम्बे समय से चले ह्या रहे प्रक्रन पर ह्यान्तिम रूप से कोई समझीता हबाहै; बीर
 - (ख) यदि हां, सी उसका व्यारा क्या है ?

t [Sharing Ganga Waters with Bangladesh

SHRI SAWAISINGH SISODIA: SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI GANESH LAL MALI: SHRI DWDENDRALAL SEN **GUPTA**:

Will the Minister of AGRICULTURE \ND IRRIGATION be pleased to state:

- (a) whether any settlement has been arrived at the recent Indo-Bangladesh talks on sharing Gapga waters and the long out standing issue of Farakka barrage; and
 - (b) if so the details thereof?

कृषि और सिवाई मंत्रालय में उपनंती (की केदार नाथ सिंह): (क) गंगा जल के उपयोग और दीर्थं प्रविध से निलम्बित मामले के सम्बन्ध में भारत-बंगलादेश के बीच अभी हाल में कोई बात-चीत नहीं हुई है।

(ख) प्रश्न नहीं उठता।

t[THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH): (a) There were no recent Indo-Bangladesh

t[] English translation.

talks on Sharing Ganga waters and the long outstanding issue of Farakka Barrage.

(b) Does not arise.]

Meeting of the M.P. Ministers with P.M. for Greater Centra) Assistance

- 302. SHRI MAHENDRA BAHADUR SINGH: WUI the Minister of AGRI CULTURE AND IRRIGATION be pleas ed to state:
- (a) whether it is a fact that a team of Ministers of the Government of Madhya Pradesh met the Prime Minister and the Union Agriculture and Irrigation Minister recently for greater Central Assistance for their drought-stricken State; and
- (b) if so, the details thereof and what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir.

fb) The State Ministers requested that a Central Team should be deputed to visit Madhya Pradesh in order to assess the drought situation there and suggest what Central help should be given to the State. This request was accepted and a Central Team was duly sent to M.P. The report of the team is under the consideration of Government in consultation with the State Government.

Development of Banana Production in Madhya Pradesh

303. SHRI MAHENDRA BAHADUR SIN"GH: Will the Minister of AGRICUL TURE AND IRRIGATION be pleased to rerer to the answer to Starred Question 74 given in the Rajya Sabha on the 24th April, 1974 and state:

- (a) whether the scheme for banana de velopment in Madhya Pradesh covering 800 heactares of area in the first year of the Fifth Year Plan has since been approved by the Central Government;
 - (b) if so, the quantum of financial assis-

tance given to that State in this respect; and

(c) if not, reasons for delay in the approval7

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) and (b). A Centrally Sponsored Scheme for Package Programme on banana in Madhya Pradesh covering an area of 300 hectares in the first year of the Fifth Five Year Plan has been sanctioned at aa outlay of Rs. 1.19 lakhs.

(c) Does not arise.

Price of Sugar

304 SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether it is a fact that sugar prices in different States are uniform;
- (b) if so, what is the present retail and controlled prices of sugar; and
- (c) what is the prices of sugar—both exmill and ex-godown 7

THE MINISTER OF STATE IN THH MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) and (b) The uniform retail price of levy sugar is Rs. 2.15 per kilogram all over the country, whereas the prices of noncontrolled sugar in the open market in selected centres varied from Rs. 4.65 to Rs. 5.35 per Kg. as oa 11.11.74.

(c) A statement showing ex-factory/godown prices statutorily fixed for levy sugar (D-29 grade) in different zones for 1973-74 production is attached.

Statement

Ex-factories price for D-29 grade of sugar excluding excise duty for 1973-74 season

Zone			 Price
1. Punjab .	•	•	194.03
2. Haryana .			170.08
3. Rajasthan			175.52
4. West U.P.			157 .83
5. Central U.P.	•		155.30